NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/ 2017 SI. No. 44/2017	- For filing written subm-issions	subm-	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

<u> </u>			
SL.	NAME (IN CAPITAL)		CICNIATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
, /	Penkal-K. Arjun.	Abr. for Bulldaner Respondent Start	Specific

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondent/Corporate Debtor is present. Counsel requested time for filing written submission. List it on 09.01.2018.

Member (T)

Member (J)